

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

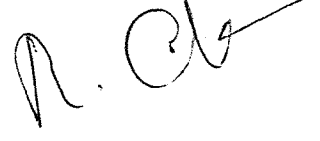


[Mention case]  
(52)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 06-09-2019.

PRESENT: SHRI B.S.V.PRAKASH KUMAR, MEMBER (JUDICIAL)  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : C.P/29/18  
PETITION NUMBER :  
NAME OF THE PETITIONER(S) : K.D.P. Properties Hotel  
NAME OF THE RESPONDENT(S) : Kumar and another  
UNDER SECTION :

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	R. CHANDRA MOHAN	COUNSEL FOR Petitioner	
	R. SUBRAMANIAN	COUNSEL FOR Respondent	
	M. MARIAM BEEUS	Counsel for Respondent	

ORDER

On the mentioning made by the parties in CP/29/2018 stating that the hearing date was earlier fixed on 01.10.2019 and now having requested this Bench to reschedule the same from 01.10.2019 to 12.09.2019, the hearing date is rescheduled to 12.09.2019.

  
(S.VIJAYARAGHAVAN)  
Member (Technical)

  
(B.S.V.PRAKASH KUMAR)  
Member (Judicial)